

4. P & A Company, Calcutta
5. Art Work Exports Ltd., Calcutta
6. Kamal Kumar Lakshminarayau, Calcutta
7. Kantilal & Co., New Delhi
8. Didi Modes Pvt. Ltd., New Delhi
9. Intercrafts (P) Ltd., New Delhi
10. Trident Export Corporation, Delhi.

(c) The trend in export of ready-made garments including hosiery for the past three years vis-a-vis targets set are given below:—

Year	Target in Rs. Crores	Exports in Rs. Crores
1977-78	250	270.98
1976-77	180	271.21
1975-76	84	154.57

The export of cotton ready-made garments including hosiery during April-November, 1978 has been Rs. 186.92 crores.

(d) Appropriate action is taken by Government whenever malpractices in respect of export come to the notice of Government.

Bank Advances and Loans from Public Financial Institutions to Industrialists

3494. SHRI L. L. KAPOOR: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether Government have devised measures to impose restrictions on giving bank advances and granting loans from other public financial institutions to industrialists

who are held guilty of evading income-tax;

(b) whether it is also a fact that effective deterrent measures in this regard have not been taken by the Government so far on the plea that such measures would cause adverse economic consequences to the society; and

(c) whether Government have compared the adverse economic consequences arising out of tax evasion and consequently shifting tax burden on poor consumers and honest tax payers with those arising out of imposing ban on loans/advances by banks/financial institutions to the tax evaders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). The question of imposing restrictions on the grant of bank advances, etc to persons guilty of evading income-tax or of other economic offences is under review. Consideration is being given, within the ambit of law, to the issue of appropriate instructions in this regard.

Amount remitted as Dividends/Technical Fees by Foreign Capital

3495. SHRI RAM KISHAN: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) what is the total amount remitted as dividends/technical fees etc. during 1947-78 by the foreign capital; and

(b) what is the total amount of interest on foreign capital paid by India from 1947-78, showing the year-wise figures?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) and (b). A statement is attached showing data regarding remittances made by foreign companies on account of dividends, technical fees, interest, etc.

Statement

Remittances made on Account of Dividends, Technical Fees, Interest etc.

(Rs. in crores)

	Profits	Dividends	Technical know-how	Royalty	Interest		Total
					Private	Official	
1956-57	19.4	7.1	—	1.2	2.7	4.0	34.4
1957-58	17.4	8.8	—	0.9	2.6	4.5	34.8
1958-59	20.0	8.3	—	1.3	5.2	9.1	43.9
1959-60	16.4	11.7	—	1.8	6.2	17.1	53.2
1960-61	18.9	12.6	—	2.5	7.6	26.7	68.3
1961-62	12.4	18.5	—	2.4	7.2	43.1	83.6
1962-63	19.4	21.5	—	3.6	4.5	53.4	102.4
1963-64	12.0	18.8	—	4.6	10.8	62.4	108.6
1964-65	15.6	22.0	3.6	4.4	6.2	72.0	123.8
1965-66	13.5	19.4	7.0	3.0	9.4	86.0	138.3
1966-67	21.4	28.8	10.4	5.1	17.6	135.3	218.6
1967-68	17.2	32.7	14.7	4.3	19.4	154.2	242.5
1968-69	13.0	30.2	18.0	4.7	19.9	167.2	253.0
1969-70	12.7	31.4	13.1	5.7	19.3	176.3	258.5
1970-71	13.2	43.5	20.6	5.1	20.2	185.7	288.3
1971-72	9.9	38.9	13.9	5.9	18.2	183.7	269.5
1972-73	15.6	39.0	11.4	7.3	21.2	197.9	292.4
1973-74	21.9	37.5	14.1	6.2	21.5	212.8	314.0
1974-75	7.2	18.3	12.6	8.5	46.3	178.9	271.8
1975-76	20.4	24.8	25.6	10.5	32.1	174.3	287.7
1976-77	13.1**	48.5	37.8	15.9	34.7	193.6	343.6

Notes: (1) **Provisional.

- (2) Separate figures in respect of remittances under individual heads are available beginning with the year 1956-57 only.
- (3) Figures shown under individual heads relate to all payments covered by the heads and not merely related to foreign capital.
- (4) Data from 1967-68 onwards are preliminary actuals; prior to that represent revised data.